

ORISSA HIGH COURT

FILING REPORT AS ON :25/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009731/2023	BALARAM GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	HINJILI (CHATRAPUR) /295 /2023 () //
2	BLAPL/0009732/2023	TAPAN MALI VS STATE OF ODISHA	ARIJEET MISHRA VS	DASMANTAPUR /81 /2023 () //
3	BLAPL/0009733/2023	BASANTA ROUT VS STATE OF ODISHA	SASANKA SEKHAR SAHOO VS	SOSO /101 /2019 () //
4	BLAPL/0009734/2023	SUBHAM KUMBHAR VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /436 /2022 () //
5	BLAPL/0009735/2023	RAMESH SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /529 /2023 () //
6	BLAPL/0009736/2023	ANIL BARIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	BADAMBADI /215 /2023 () //
7	BLAPL/0009737/2023	NARAYAN BISOYI @ BABULA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KABISURYANAGAR (KODALA) /454 /2023 () //
8	BLAPL/0009738/2023	PARAMANANDA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	AGALPUR /79 /2023 () //
9	BLAPL/0009739/2023	AKASH BHAINSA VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	BARGARH /481 /2021 () //
10	BLAPL/0009740/2023	BUDU @ BIPIN NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /495 /2022 () //
11	BLAPL/0009741/2023	ASHIS DAS @ KALIA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /234 /2023 () //

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12	BLAPL/0009742/2023	DAMINI NAIK @ BENTKAR VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /61 /2016 () //
13	BLAPL/0009743/2023	SANTOSH MUDULI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /365 /2023 () //
14	BLAPL/0009744/2023	DUGANA KADRAKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BANDHUGOAN /3 /2023 () //
15	BLAPL/0009745/2023	DEEPAK SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
16	BLAPL/0009746/2023	GODRA @ MITHUN GIRI VS STATE OF ODISHA	KULDEEP MOHANTY VS	TANGARPALI /20 /2023 () //
17	BLAPL/0009747/2023	BAURI BANDHU SAHOO VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NAYAPALLI P.S. /159 /2023 () //
18	BLAPL/0009748/2023	BIPINI MOHAPATRA VS STATE OF ODISHA	BALAKRUSHNA RAY VS	SATYABADI /61 /2023 () //
19	BLAPL/0009749/2023	SUJIT @ SAJIT KARKARIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BISWANATHPUR /69 /2023 () //
20	BLAPL/0009750/2023	MAHESWAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /236 /2023 () //
21	BLAPL/0009751/2023	RAHUL PAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /236 /2023 () //
22	BLAPL/0009752/2023	SAHEB KUMAR VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /236 /2023 () //
23	BLAPL/0009753/2023	MANOJ DEHURY	PRAVASH CHANDRA JENA	KHUNTUNI /146 /2023

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		VS	VS	()
24	BLAPL/0009754/2023	STATE OF ODISHA MOHAN NAIK	JYOTIRMAYA SAHOO	// K.NUAGAON /210 /2023
		VS	VS	()
25	BLAPL/0009755/2023	STATE OF ODISHA AMIR HANTALA	T.N.MURTY	// JEYPORE MAHILA /37 /2023
		VS	VS	()
26	BLAPL/0009756/2023	STATE OF ODISHA BHARATI MAJHI	MANAS KUMAR CHAND	// NIRAKARPUR /95 /2023
		VS	VS	()
27	BLAPL/0009757/2023	STATE OF ODISHA NITYANANDA MAJHI @ NITIA	MANAS KUMAR CHAND	// NIRAKARPUR /95 /2023
		VS	VS	()
28	BLAPL/0009758/2023	STATE OF ODISHA DEBA SAMAL	KASHINATH PATTANAIAK	// PURIGHAT /156 /2023
		VS	VS	()
29	BLAPL/0009759/2023	STATE OF ODISHA RAMAKANTA SAHOO	PRINCEPEE RAY	// LAXMISAGAR P.S. /296 /2023
		VS	VS	()
30	BLAPL/0009760/2023	STATE OF ODISHA KHITISH RANA	SUBODH KUMAR MOHANTY	// KESINGA /183 /2023
		VS	VS	()
31	BLAPL/0009761/2023	STATE OF ODISHA TARAKANTA @ HARIA MEHER	BHARAT BHUSAN ROUSTRAY	// ATTABIRA /217 /2023
		VS	VS	()
32	BLAPL/0009762/2023	STATE OF ODISHA SUMITRA PATRA	GYANA RANJAN DHAL	// / /0
		VS	VS	()
33	BLAPL/0009763/2023	STATE OF ODISHA MD. SHAJAHAN	ASIT KUMAR JENA	// MOTU /117 /2023
		VS	VS	()
34	BLAPL/0009764/2023	STATE OF ODISHA ARUNA SAHU	PARTHA SARATHI DAS	// POLASARA PS /287 /2023
		VS	VS	()

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35	BLAPL/0009765/2023	STATE OF ODISHA MD. APSAR PASHA VS	ASIT KUMAR JENA VS	// MOTU /117 /2023 ()
36	BLAPL/0009766/2023	STATE OF ODISHA TULU @ GOUTAM KESHARI SAMANTARAY VS	BIDYADHAR MANSINGA VS	// TANGI (KHURDA) /29 /2004 ()
37	BLAPL/0009767/2023	STATE OF ODISHA GAMHA SINGH VS	DHARMENDRA SETHY VS	// NILGIRI /229 /2014 ()
38	BLAPL/0009768/2023	STATE OF ODISHA LOKANATH RANA VS	BISWAJIT RANJAN TRIPATHY VS	// / /0 ()
39	BLAPL/0009769/2023	STATE OF ODISHA SARAT SWAIN VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /146 /2023 ()
40	BLAPL/0009770/2023	STATE OF ODISHA DILLIP JENA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /441 /2023 ()
41	BLAPL/0009771/2023	STATE OF ODISHA SANIA @ GHANIA SETHI VS	SARAT KUMAR JENA VS	// KHALLIKOTE /540 /2023 ()
42	BLAPL/0009772/2023	STATE OF ODISHA JOGESH SUNA VS	BHARAT BHUSAN ROUSTRAY VS	// barpalli /95 /2023 ()
43	BLAPL/0009773/2023	STATE OF ODISHA MADHU @ MADHUSUDAN ROUT VS	BHARAT BHUSAN ROUSTRAY VS	// AMBABHONA /61 /2021 ()
44	BLAPL/0009774/2023	STATE OF ODISHA MANTU BAG VS	DEBABRATA DASH VS	// JUNAGARH /447 /2022 ()
45	BLAPL/0009775/2023	STATE OF ODISHA BIBEK BHOI @ BUBUNA VS	SURYA NARAYAN MISHRA VS	// KUMBHARAPARA /148 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0009776/2023	MAMA @ LACKY @ LACKI BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /359 /2022 () //
47	BLAPL/0009777/2023	KANHU CHARAN NAHAK @ MITHUN VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /451 /2023 () //
48	BLAPL/0009778/2023	KABIRAJ BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /212 /2023 () //
49	BLAPL/0009779/2023	BUBUN PANIGRAHI @ SUMIT PANIGRAHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	SAMBALPUR TOWN /17 /2023 () //
50	BLAPL/0009780/2023	UTTAM KUMAR MALLICK VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /205 /2023 () //
51	BLAPL/0009781/2023	BALI BESRA VS STATE OF ODISHA	PRATYUSH RANJAN PATNAIK VS	TUSRA /132 /2019 () //
52	BLAPL/0009782/2023	KABIR SAHOO @ KABIRA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
53	BLAPL/0009783/2023	ACHITA @ ACHUTYA NAIK @ ACHYUTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /313 /2023 () //
54	BLAPL/0009784/2023	SANTILATA MAHAKHUD VS STATE OF ODISHA	BIJAY KUMAR SAHOO VS	LANJIGARH /33 /2023 () //
55	BLAPL/0009785/2023	MUKESH RAITA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA ROAD G.R.P.S. /72 /2023 () //
56	BLAPL/0009786/2023	DIPU @ DEEPAK BHOI VS STATE OF ODISHA	SURESH KUMAR JENA VS	BANARAPAL /276 /2023 () //
57	BLAPL/0009787/2023	MATIAS TOPNO	PARTHA SARATHI NAYAK	RAGHUNATHPALI /149 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009788/2023	DEBENDRA SINGH	SURYAKANTA DASH	NANDAPUR /67 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009789/2023	BIKASH SAHU	JYOTIRMAYA SAHOO	BARGARH /507 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009790/2023	SANTANU MISHRA @ BABU	SUBASH CHANDRA RATH	SAHADEV KHUNTA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009791/2023	SUNANDA DAS	MANAS KUMAR CHAND	BALASORE VIGILANCE /21 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
62	BLAPL/0009792/2023	SIBA SHANKAR PRADHAN @ SIBASANKAR	SANTOSH KUMAR MAHANTY	BUGUDA /515 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009793/2023	SANTOSH BADASETH @ TUMKU	JNYANANANDA PANDA	MUDANPUR RAMPUR /169 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009794/2023	SANJIB SATAPATHY @ SANJEEB KUMAR SATAPATHY	JNYANANANDA PANDA	BHAWANIPATNA SADAR /253 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009795/2023	SUSHIL MAHAKUR @ SHUSIL MAHAKUR	JYOTIRMAYA SAHOO	BARGARH /507 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009796/2023	SUKA RANABIDA	SANJIB KUMAR BHANJADEO	BOUDH /68 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000627/2023	RAMESH CHANDRA BEHERA	ADV	//
		VS	VS	()
		GOVT. OF ORISSA		//
68	CMAPL/0000628/2023	RASHMITA CHOUDHURY	ADV	//
		VS	VS	()

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69	CMAPL/0000629/2023	RAMIYA RANJAN DASH PARAMESWAR CHHURA VS PURNA ANSARI @ GANDA	ADV VS	// // ()
70	CMP/0000976/2023	RAMAKRUSHNA PATI VS RENUKA PATI	RAMESH CHANDRA PRADHAN VS	// () //
71	CMP/0000977/2023	PATITAPABAN JENA VS PADMANAVA MOHAPATRA	AJODHYA RANJAN DASH VS	// () //
72	CMP/0000978/2023	BAMDEV ROUT VS TILOTTAMA ROUT	KRUSHNA CHANDRA DASH VS	// () //
73	CMP/0000979/2023	PITAMBAR SAHU VS KAILASH CHANDRA NATH	TUSAR KUMAR MISHRA VS	// () //
74	CMP/0000980/2023	JAYANTI SA VS ADDL. DISTRICT MAGISTRATE -CUM- COMPETENT AUTHORITY, SUNDARGARH	BISWAJIT NAYAK VS	// () //
75	CMP/0000981/2023	SNEHALATA ROUSTRAY VS TILOTAMA ROUSTRAY	SOURAV SUMAN BHUYAN VS	// () //
76	CMP/0000982/2023	NARENDRA DAS VS HARIHAR PANDA	DIPTENDU SUNDAR RAY VS	// () //
77	CMP/0000983/2023	PURNA CHANDRA BARIK VS BHAGABAT BASUDEV SITUATE IN VILLAGE MANAPUR, PURI	HRUDANANDA MOHAPATRA VS	// () //
78	CONTC/0006359/2023	DHIRAJ KUMAR PATRA VS ANU GARG, ADDL. CHIEF SECY. TO GOVT. WR DEPT.	ADV. VS	// () //
79	CONTC/0006360/2023	SARBESWAR PATRA VS VISHAL K. DEV, PRINCIPAL SECY., FINANCE DEPT., ODISHA, BBSR.	ADV VS	// () //

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80	CONTC/0006361/2023	DR. KANHAYALAL SHARMA VS ASWATHI S., I.A.S.	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
81	CONTC/0006362/2023	DR. PRAMOD KUMAR ACHARYA VS RAMAKANT NAYAK, SPECIAL SECY., HIGHER EDUCATION	BIDYALOK MOHAPATRA VS	// 0 //
82	CONTC/0006363/2023	SUDARSAN MOHANTY VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
83	CONTC/0006364/2023	PRIYANATH SAHOO VS SASWAT MISHRA, I.A.S.	ADV. VS	// 0 //
84	CONTC/0006365/2023	DURYODHAN DAS VS SASWAT MISHRA, I.A.S.	ADV VS	// 0 //
85	CONTC/0006366/2023	KSHETRAMOHAN PARIJA VS SASWAT MISHRA, I.A.S.	ADV VS	// 0 //
86	CONTC/0006367/2023	AVIMANYU BEHERA VS ARAVINDA AGARWAL, I.A.S	ADV VS	// 0 //
87	CONTC/0006368/2023	CHANDRA TANDI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
88	CONTC/0006369/2023	LAXMIKANTA NAIK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
89	CONTC/0006370/2023	BHISMA CHARAN NAIK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
90	CONTC/0006371/2023	SWARAJ JENA VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
91	CONTC/0006372/2023	SUDHAKAR DASH	SANGRAM JENA	//

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		VS	VS	0
		ASWATHY S., I.A.S.		//
92	CONTC/0006373/2023	SANJAYA KUMAR BARIK	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
93	CONTC/0006374/2023	BALARAM JENA	ADV.	//
		VS	VS	0
		VINEET PANDEY, SECRETARY (POSTS), POSTAL DIRECTORATE, NEW DELHI		//
94	CONTC/0006375/2023	AKSHYA KUMAR PANDA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
95	CONTC/0006376/2023	SATYARANJAN PANDA	SRIDHAR RATH	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
96	CONTC/0006377/2023	SUNYABASI SAHOO	ADV	//
		VS	VS	0
		MINARANI MANGAL, D.E.O., SAMBALPUR		//
97	CONTC/0006378/2023	ACHYUTANANDA BEHERA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		SAKTIKANT RAY, OAS(S)		//
98	CONTC/0006379/2023	BALARAM MISHRA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S		//
99	CONTC/0006380/2023	JAGATAR SINGH	ADV	//
		VS	VS	0
		ANU GARG, I.A.S		//
100	CONTC/0006381/2023	MURARI PRASAD SAHU	PRAHALLAD SAHU	//
		VS	VS	0
		SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR.		//
101	CONTC/0006382/2023	FAKIR REDDY	ADV	//
		VS	VS	0
		P.V.BURMA, R.P.F.COMMNR., BBSR		//
102	CONTC/0006383/2023	NABEEN KUMAR RATH	DEBENDRA NATH MISRA	//
		VS	VS	0

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103	CONTC/0006384/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT. AMITA RANI SAMAL VS	ADV VS	// // 0
104	CONTC/0006385/2023	ASWATHY S , I.A.S JUGAL KISHORE SAHOO VS	ADV VS	// // 0
105	CONTC/0006386/2023	ASWATHY S., I.A.S SUDHIR KUMAR MOHARANA VS	ADV. VS	// // 0
106	CONTC/0006387/2023	ASWATHY S., I.A.S. BIBHUTI BHUSAN SATPATHY VS	ADV. VS	// // 0
107	CONTC/0006388/2023	ANU GARG, I.A.S. BAIJAYANTI PAL VS	ADV. VS	// // 0
108	CONTC/0006389/2023	BRUNDABAN SATPATHY, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA MALAYA KUMAR SAHU VS	ADV VS	// // 0
109	CONTC/0006390/2023	ANU GARG, I.A.S. NALINI PRAVA DAS VS	ADV VS	// // 0
110	CONTC/0006391/2023	GIRIJA SANKAR SATAPATHY, MANAGER, M/S NEW INDIA ASSURANCE CO., LTD., CUTTACK BRAHMANI GRAMYA JALA O PARIMAL SAMITI, ANGL VS	ADV VS	// // 0
111	CONTC/0006392/2023	SIDDHARTH SHANKAR SWAIN, COLLECTOR, BHUBAN JYOTIRMAYEE MOHANTY VS	ADV VS	// // 0
112	CONTC/0006393/2023	SAMARTH VERMA, I.A.S. PURBASA SAMAL VS	ADV VS	// // 0
113	CONTC/0006394/2023	LALIT KUMAR TEWARI, I.F.S. MANOJ KUMAR BASTARAY VS	ADV VS	// // 0
		SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA		//

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114	CONTC/0006395/2023	KANHU CHARAN KARNA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	CONTC/0006396/2023	GOPABANDHU ROUT VS BHAKTA RANJAN MOHANTY, ENINR. IN CHIEF, WATER RESOURCES DEPT.	ADV VS	// 0 //
116	CONTC/0006397/2023	GANGADHAR BISWAL VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
117	CONTC/0006398/2023	SIMANCHAL DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
118	CONTC/0006399/2023	DEBARAJ PANDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
119	CONTC/0006400/2023	HARMOHAN ROUT VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
120	CONTC/0006401/2023	BHABAGRAHI PARIDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
121	CONTC/0006402/2023	KAILASH CHANDRA PANDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
122	CONTC/0006403/2023	GADADHAR NAYAK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
123	CONTC/0006404/2023	KAMALA PRADHAN VS SANKALP SWASTIK SAHOO, TAHASILDAR, BARANG	JAGAJIBAN PRADHAN VS	// 0 //
124	CONTC/0006405/2023	AKSHAYA KUMAR SARANGI VS SANKALP SWASTIK SAHOO, TAHASILDAR, BARANG	ADV. VS	// 0 //
125	CONTC/0006406/2023	KALPANA SATPATHY	JAGAJIBAN PRADHAN	//

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		VS	VS	()
126	CONTC/0006407/2023	SANKALP SWASTIK SAHOO, TAHASILDAR, BARANG RASHMIPRAVA DEI	ADV	//
		VS	VS	()
127	CONTC/0006408/2023	ASWATHY S., I.A.S SANJAY KUMAR MUDULI	ADV	//
		VS	VS	()
128	CRLA/0000952/2023	VISHAL DEV I.A.S KUNA BEHERA	DURLLABHA RANJAN MISHRA	THAKURGARH /151 /2020
		VS	VS	()
129	CRLA/0000953/2023	STATE OF ODISHA RABI @ RABINDRA MOHANTY	JAYANTA KUMAR PADHI	ITAMATI /115 /2018
		VS	VS	()
130	CRLA/0000954/2023	STATE OF ODISHA DHARMU MAJHI	BHABANI SHANKAR DASPARIDA	KHATIGUDA /37 /2015
		VS	VS	()
131	CRLA/0000955/2023	STATE OF ODISHA BHIKHYAKARI MOHAPATRA	SAMVIT MOHANTY	BHUBANESWAR VIGILANCE /19 /2001
		VS	VS	()
132	CRLA/0000956/2023	STATE OF ODISHA(VIG.) ALOK KUMAR DASH	ASHWINI KUMAR DAS	KALINGA NAGAR /224 /2022
		VS	VS	()
133	CRLA/0000957/2023	STATE OF ODISHA P.KAMA RAJU REDDY	BHABANI DAS	CHATRAPUR /116 /1998
		VS	VS	()
134	CRLA/0000958/2023	STATE OF ODISHA BHAGABAN APAT	SHAKTI PRASAD DAS	BARIA /14 /2022
		VS	VS	()
135	CRLMC/0003869/2023	STATE OF ODISHA BHIMA DEHURY	MANAS RANJAN BADAJENA	MANAMUNDA /118 /2018
		VS	VS	()
136	CRLMC/0003870/2023	STATE OF ODISHA ARJUN PANDA	AMLAN SHAKTI PAUL	TALCHER TOWN /202 /2019
		VS	VS	()

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137	CRLMC/0003871/2023	STATE OF ODISHA ARJUN PANDA VS	AMLAN SHAKTI PAUL VS	// TALCHER TOWN /203 /2019 ()
138	CRLMC/0003872/2023	STATE OF ODISHA DHUMA@SUJIT KUMAR PATRA VS	BISWARANJAN DALAI VS	// GOP /124 /2016 ()
139	CRLMC/0003873/2023	STATE OF ODISHA SANTOSH KUMAR PANDA VS	PRASANNA KUMAR SWAIN VS	// / /0 ()
140	CRLMC/0003874/2023	GAYATRI SATHPATHY TASLIM QUADIR KHAN VS	NIRMAL KUMAR ROUSTRAY VS	// PURUNABAZAR /180 /2022 ()
141	CRLMC/0003875/2023	STATE OF ODISHA TRINATH SAHU VS	SANJAY KUMAR PRADHAN VS	// HINJILI (ASKA) /34 /2023 ()
142	CRLMC/0003876/2023	STATE OF ODISHA SK. NIRZABULL @ LALBABU VS	BIJAYA KUMAR RAGADA VS	// TIRTOL /87 /2014 ()
143	CRLMC/0003877/2023	STATE OF ODISHA SUVENDU KUMAR NAYAK @ SUBHENDU VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /101 /2022 ()
144	CRLMC/0003878/2023	STATE OF ODISHA SUNDARMANI PATRA VS	SUJIT KUMAR PATTNAIK VS	// BANAPUR P.S. /102 /2022 ()
145	CRLMC/0003879/2023	STATE OF ODISHA KISHORE DAS @ KISHORE CHANDRA DAS VS	BHARAT BHUSAN ROUSTRAY VS	// / /0 ()
146	CRLMC/0003880/2023	STATE OF ORISSA SHISHIR NAYAK VS	ASHIT KUMAR DASH VS	// BAMUNIGAM /33 /2022 ()
147	CRLMC/0003881/2023	STATE OF ODISHA ANUPAMA BISWAL VS	DIPTI RANJAN MOHAPATRA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003882/2023	TUNA @ MANOJ @ MANOJ KUMAR PRADHAN VS STATE OF ODISHA	KALU CHARAN SWAIN VS	SARANAKUL /13 /2016 () //
149	CRLMC/0003883/2023	AKHILA KUMAR PATTANAIAK VS STATE OF ODISHA	SUSHANTA KUMAR MAJHI VS	NAYAGARH /19 /2003 () //
150	CRLMC/0003884/2023	SK. TORAFF VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /169 /2022 () //
151	CRLMC/0003885/2023	SAROJ KUMAR ROUT VS STATE OF ODISHA	MD. GOLAM MADANI VS	/ /0 () //
152	CRLMC/0003886/2023	ANANTA KUMAR SATAPATHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	KABISURYANAGAR /304 /2023 () //
153	CRLMC/0003887/2023	JAMUNA BARIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KOREI /128 /1999 () //
154	CRLMC/0003888/2023	SITARAM PRADHAN @ BADAL PRADHAN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	/ /0 () //
155	CRLMC/0003889/2023	JAYAKRUSHNA SAMANTA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	PURUNABAZAR /211 /2021 () //
156	CRLMC/0003890/2023	JANAHABA @ RAJENDRA SETH VS STATE OF ODISHA	BHOJARAJ SETH VS	LOISINGHA(BOLANGIR) /323 /2020 () //
157	CRLMP/0001700/2023	JAGAN DAS VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 () //
158	CRLMP/0001701/2023	KRISHNAPRIYA SAMAL VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 () //
159	CRLMP/0001702/2023	GOLAP MULI	SAPAN KUMAR LENKA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001703/2023	ABANTI MAJHI	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0001704/2023	MATHURI NAYAK	ABHIJIT DAS	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, KENDRAPARA		//
162	CRLMP/0001705/2023	KUMARI ROJALIN PANDA	SATYAJEET ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0001706/2023	SHAKTI PRASAD MAHAPATRA	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0001707/2023	MURALI SAHU	ASHWINI KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001708/2023	B.BALAKRISHNA PATRA	ATMAJIT MANMITH DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001709/2023	JANMEJAYA SAHOO	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLREV/0000446/2023	BIREN JHANKAR	DIBYAJYOTI SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLREV/0000447/2023	SWARNARAJA DEEP	MAHES DAS	SAINTALA /131 /2018
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000448/2023	AKHAYA KUMAR NAYAK	MANAS KUMAR CHAND	/ /0
		VS	VS	()
		RAJA KISHORE PARIDA		//
170	CRLREV/0000449/2023	JANAKI SHARMA @ PRADHAN	LAXMIDHAR MAHAPATRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	FAO/0000394/2023	STATE OF ODISHA SANKHALATA CHAKRA VS	DEEPALI MAHAPATRA VS	// // 0
172	FAO/0000395/2023	UNION OF INDIA SMITANJALI SWAIN VS	SAGARIKA SAHOO VS	// // 0
173	FAO/0000396/2023	MADHAB CHANDRA MALLICK P.V. SATYA VS	SURAJ MOHANTY VS	// // 0
174	ITA/0000084/2023	STATE OF ODISHA PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY,,SR.S.C(I.T) VS	// // 0
175	ITA/0000085/2023	GRID CORPORATION OF ORISSA LTD. PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// // 0
176	MACA/0000823/2023	RASHI AGARWAL PRASANTA KUMAR BEHERA VS	BIRANCHI NARAYAN RATH VS	// // 0
177	MACA/0000824/2023	RASMITA PRADHAN MANAGER(LEGAL) TP HUBS, ORIENTAL INSURANCE COMPANY LIMITED	SACHIN KANDA NAYAK VS	// // 0
178	MACA/0000825/2023	DEBANTI DEVI PADMALAYA SAHU VS	PABITRA KUMAR NAYAK VS	// // 0
179	MACA/0000826/2023	TRILOCHAN SAHU D.M., BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	ADAM LI KHAN VS	// // 0
180	MATA/0000287/2023	SIDHANTA BEHERA S. BHAKTI SWARUPA VS	BISWARANJAN DAS VS	// // 0
181	MATA/0000288/2023	SUDIP MISHRA DEBENDRA MOHANTY VS	PANCHANAN SAHOO VS	// // 0
		LILIMA MOHANTY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	RPFAM/0000272/2023	MANISH DEBNATH VS BISHNUPRIYA SABAT	KOUSIK ANANDA GURU VS	// 0 //
183	RPFAM/0000273/2023	RASHMI RANJAN PRAHARAJ VS SRABANI MOHAPATRA	GOURI KUMAR RATH VS	// 0 //
184	RSA/0000372/2023	RAGHU SARKAR VS SOMA RAY	GOPINATH MISHRA VS	// 0 //
185	RSA/0000373/2023	BASUDEV DEHURI VS NAMITA SAHOO	PRADEEP KUMAR SAHOO VS	// 0 //
186	RVWPET/0000349/2023	MANAGEMENT OF PANCHARA LARGE SIZED MULTIPURPOSE VS INDUSTRIAL TRIBUNAL	INDIA CO OP. SOCIETY LTD. VS	// 0 //
187	TRPCRL/0000076/2023	SUDHIR CHANDRA PATTNAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHURDA P.S. /385 /2020 0 //
188	WA/0002139/2023	IDBI BANK LTD. VS SANDEEP JAJODIA	SWARUB RANJAN SINGH SAMANT VS	// 0 //
189	WA/0002140/2023	STATE OF ODISHA VS PRABHAT KUMAR SAMAL	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
190	WA/0002141/2023	STATE OF ODISHA VS HARIHAR BEHERA	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
191	WA/0002142/2023	STATE OF ODISHA VS HEMA CHANDRA PRADHAN	SASWAT DAS, A.G.A. VS	// 0 //
192	WA/0002143/2023	STATE OF ODISHA VS PRABHAKAR SAHU	SASWAT DAS,A.G.A VS	// 0 //
193	WA/0002144/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0002145/2023	JAYARAM JENA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
195	WA/0002146/2023	RAMAHARI RANA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
196	WA/0002147/2023	SIMANCHAL BEHERA SANJULATA GHADAI	SUBRATA MISHRA	//
		VS	VS	0
197	WA/0002148/2023	STATE OF ODISHA GOPABANDHU SAHOO	SAILESH CHANDRA SAMANTARAY	//
		VS	VS	0
198	WA/0002149/2023	STATE OF ODISHA STATE OF ODISHA	LALATENDU SAMANTARAY, A.G.A.	//
		VS	VS	0
199	WA/0002150/2023	LALIT MOHAN MISHRA STATE OF ODISHA	LALATENDU SAMANTARAY, A.G.A.	//
		VS	VS	0
200	WA/0002151/2023	NIHAR RANJAN DAS STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.G.A.	//
		VS	VS	0
201	WA/0002152/2023	TARA PRASANA MAHAPATRA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
202	WA/0002153/2023	PROMOD KUMAR DASH STATE OF ODISHA	SATYA SUNDAR KANUNGO, A.G.A.	//
		VS	VS	0
203	WA/0002154/2023	RADHAKANTA BARIK STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
204	WA/0002155/2023	SURYA ABHISEK STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002156/2023	SABITA PATTANAIAK STATE OF ODISHA VS GANGADHAR ROUT	TARUN PATNAIK, A.S.C. VS	// // 0 //
206	WA/0002157/2023	STATE OF ODISHA VS BISWANATH PANDA	TARUN PATNAIK,A.S.C VS	// 0 //
207	WA/0002158/2023	RESHMA BEHERA VS THE NEW AUSADHALAYA, CUTTACK	MANOJ KUMAR NAYAK VS	// 0 //
208	WP(C)/0027815/2023	RAJESH KUMAR PADHI VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
209	WP(C)/0027816/2023	GAYADHAR NAYAK VS GOVT. OF INDIA	AMBUJA BANDHU PARIDA VS	// 0 //
210	WP(C)/0027817/2023	JAGABANDHU NAIK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
211	WP(C)/0027818/2023	MANAS KUMAR MOHANTY VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
212	WP(C)/0027819/2023	PRIYANKA MANDHATA VS STATE OF ODISHA	KABIRAJ SAHOO VS	// 0 //
213	WP(C)/0027820/2023	SUSANTA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
214	WP(C)/0027821/2023	SAROJ KUMAR BISWAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
215	WP(C)/0027822/2023	ABANTI NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0027823/2023	NARENDRA KUMAR SINGH VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
217	WP(C)/0027824/2023	BANDITA SINGH VS B.D.A., BBSR	BIBEKANANDA BHUYAN VS	// 0 //
218	WP(C)/0027825/2023	SUMIT SAWADIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
219	WP(C)/0027826/2023	RAM NIWAS AGARWAL @ SAWADIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
220	WP(C)/0027827/2023	BIHARILAL AGRAWAL @ BIHARI AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
221	WP(C)/0027828/2023	SMITASHREE DASH VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
222	WP(C)/0027829/2023	ASHIS KUMAR DWIBEDY VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
223	WP(C)/0027830/2023	NIRMAL BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
224	WP(C)/0027831/2023	ANNADA BIJAY PATNAIK VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
225	WP(C)/0027832/2023	SHIBA MALLIK VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
226	WP(C)/0027833/2023	KUMUDA CHANDRA SETHI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
227	WP(C)/0027834/2023	SUSHAMA PATRA	SANJIB KUMAR BHANJADEO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0027835/2023	BIPRATIP BARATIA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0027836/2023	SACHALA PANDA	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0027837/2023	BIPRATIP BARATIA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0027838/2023	M/S. SKY AUTOMOBILES, CUTTACK	SURYAKANTA JENA	//
		VS	VS	0
		NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI), KEONJHAR		//
232	WP(C)/0027839/2023	SK SAJID HOSSAIN	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
233	WP(C)/0027840/2023	SUBRAT RAM	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0027841/2023	SATYABHAMA DEVI HIGHER SECONDARY SCHOOL	DEBES KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027842/2023	SARAT MOHANTY	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0027843/2023	ANJANA JENA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0027844/2023	CALIBER MERCANTILE PVT. LTD.,MAHARAISTRA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
238	WP(C)/0027845/2023	SEK ABADUL MAJID	ANUP NARAYAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0027846/2023	THE COMMISSIONER, CT AND GST, ODISHA DILESWAR DANDASENA VS STATE OF ODISHA	KISHORE KUMAR MOHANTA VS	// // 0 //
240	WP(C)/0027847/2023	BALARAM NAYAKA @ NAYAK VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
241	WP(C)/0027848/2023	M/S. ABS CONSTRUCTION, CUTTACK VS THE COMMISSIONER, CT AND GST, ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //
242	WP(C)/0027849/2023	SYAMALENDU NAYAK VS REGISTER, CO OPERATIVE SOCIETIES, ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //
243	WP(C)/0027850/2023	MANJULATA BEHERA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
244	WP(C)/0027851/2023	PANCHANAN GIRI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
245	WP(C)/0027852/2023	DURGA PRASAD BISOI VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
246	WP(C)/0027853/2023	BHOLANATH MOHANTY VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
247	WP(C)/0027854/2023	SURESH CHANDRA ACHARYA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
248	WP(C)/0027855/2023	R.A. SHIV KUMAR VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
249	WP(C)/0027856/2023	RAJENDRA NATH KHAMARI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0027857/2023	SUDAM KUMAR SAHU VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
251	WP(C)/0027858/2023	UMESH CHANDRA NAYAK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
252	WP(C)/0027859/2023	KALPATARU MOHARANA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
253	WP(C)/0027860/2023	DHIREN KUMAR BISWAL VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
254	WP(C)/0027861/2023	JHAJA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
255	WP(C)/0027862/2023	SAROJ KUMAR JENA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
256	WP(C)/0027863/2023	SARAT KUMAR MOHANTY VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
257	WP(C)/0027864/2023	ASHIS KUMAR SAMAL VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
258	WP(C)/0027865/2023	BIJAY KUMAR ROUT VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
259	WP(C)/0027866/2023	PRAMOD TRIPATHY VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
260	WP(C)/0027867/2023	NIHAR RANJAN MOHANTY VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	SAUMYA RANJAN MISHRA VS	// 0 //
261	WP(C)/0027868/2023	RATIKANTA ROUT	MANOJ OJHA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0027869/2023	STATE OF ODISHA LAL MOHAN MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
263	WP(C)/0027870/2023	STATE OF ODISHA BIBATSA BESAN	GYANA RANJAN SETHI	//
		VS	VS	0
264	WP(C)/0027871/2023	STATE OF ODISHA MAHESWAR MOHANTA	MANOJ OJHA	//
		VS	VS	0
265	WP(C)/0027872/2023	STATE OF ODISHA BHARAT CHANDRA SAMAL	SAIBRATA RATH	//
		VS	VS	0
266	WP(C)/0027873/2023	STATE OF ODISHA BULI PRADHAN	MANOJ KUMAR MOHANTY	//
		VS	VS	0
267	WP(C)/0027874/2023	STATE OF ODISHA DR. HRUSHIKESH PATRA	M/S.DEBASIS TRIPATHY,T.KUMAR,R.K.SARANGI	//
		VS	GYANARANJAN SETHI	//
		VS	VS	0
268	WP(C)/0027875/2023	STATE OF ODISHA KHIROD BAG	TRILOCHAN DASH	//
		VS	VS	0
269	WP(C)/0027876/2023	STATE OF ODISHA TAPASWINI MOHANTY	PRASANTA KUMAR DAS	//
		VS	VS	0
270	WP(C)/0027877/2023	MANORANJAN RAJ RAMESH CHANDRA JENA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
271	WP(C)/0027878/2023	STATE OF ODISHA GEETANJALI SINGH	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
272	WP(C)/0027879/2023	STATE OF ODISHA SUBHENDRA KUMAR MOHAPATRA	PRANAB RANJAN CHHATOI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0027880/2023	STATE OF ODISHA PRAKASH CHANDRA DASH VS	SUBASH CH PANI VS	// // ()
274	WP(C)/0027881/2023	STATE OF ODISHA RAJENDRA BEHERA VS	VIVEKANAND JENA VS	// // ()
275	WP(C)/0027882/2023	STATE OF ODISHA SANTOSH KUMAR MOHANTY VS	SUBASH CH PANI VS	// // ()
276	WP(C)/0027883/2023	STATE OF ODISHA LAXMAN ROUL VS	NIRANJAN NAYAK VS	// // ()
277	WP(C)/0027884/2023	STATE OF ODISHA HARIHI NAIK VS	MIHIR KANTA RATH VS	// // ()
278	WP(C)/0027885/2023	STATE OF ODISHA SUBHENDRA KUMAR SAHOO VS	SASWATI MOHAPATRA VS	// // ()
279	WP(C)/0027886/2023	STATE OF ODISHA DIKHIL MURMU VS	MANORANJAN PADHI VS	// // ()
280	WP(C)/0027887/2023	STATE OF ODISHA M/S SUNIL KUMAR AGARWAL, RAIGARH VS	PRABODHA CHANDRA NAYAK VS	// // ()
281	WP(C)/0027888/2023	STATE OF ODISHA DR. ABHISHEK BISWAL VS	AVIJIT MISHRA VS	// // ()
282	WP(C)/0027889/2023	STATE OF ODISHA BISWAJIT BEHERA VS	SANGRAMJEET SENAPATI VS	// // ()
283	WP(C)/0027890/2023	STATE OF ODISHA KAILASH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0027891/2023	PRIYARANJAN BEHERA VS STATE OF ODISHA	MAHENDRA BEHERA VS	// 0 //
285	WP(C)/0027892/2023	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
286	WP(C)/0027893/2023	DEBA NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
287	WP(C)/0027894/2023	KAINTA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
288	WP(C)/0027895/2023	NILAKANTHA DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
289	WP(C)/0027896/2023	BIJAY KUMAR MALLICK VS UNION OF INDIA	SMITA RANJAN PATNAIK VS	// 0 //
290	WP(C)/0027897/2023	SARADA BADHEI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
291	WP(C)/0027898/2023	JYOTIRAJ PANIGRAHI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
292	WP(C)/0027899/2023	DEBARCHAN SA VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
293	WP(C)/0027900/2023	PABITRA MOHAN PATRA VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
294	WP(C)/0027901/2023	BHARAT CHANDRA PRADHAN VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
295	WP(C)/0027902/2023	PRANAKRUSHNA SAMAL	ABANI KANTA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0027903/2023	STATE OF ODISHA DINABANDHU AMAT	ABANI KANTA DASH	//
		VS	VS	0
297	WP(C)/0027904/2023	STATE OF ODISHA PRAGATI PATTNAIK	SANGRAM JENA	//
		VS	VS	0
298	WP(C)/0027905/2023	STATE OF ODISHA DHANANJAY PRADHAN	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
299	WP(C)/0027906/2023	STATE OF ODISHA NILANCHALA @ BALIA CHOUDHURY	AKSHYAY KUMAR DORA	//
		VS	VS	0
300	WP(C)/0027907/2023	COMMISSIONER OF ENDOWMENT, BBSR CHUKTIMAYEE SUNA	PRATYUSH RANJAN PATTNAIK	//
		VS	VS	0
301	WP(C)/0027908/2023	STATE OF ODISHA PRASANNA KUMAR BISWAL	BALARAM BEHERA	//
		VS	VS	0
302	WP(C)/0027909/2023	STATE OF ODISHA PRAMODA CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
303	WP(C)/0027910/2023	STATE OF ODISHA DINABANDHU PATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
304	WP(C)/0027911/2023	STATE OF ODISHA SUBASH CHANDRA GHADAI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
305	WP(C)/0027912/2023	STATE OF ODISHA BANALATA RAUL	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
306	WP(C)/0027913/2023	STATE OF ODISHA PRASANTA KUMAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0027914/2023	STATE OF ODISHA PRATAP CHANDRA GHADAI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0027915/2023	STATE OF ODISHA BASANTA KUMAR SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0027916/2023	STATE OF ODISHA PREMANANDA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0027917/2023	STATE OF ODISHA HARIHAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0027918/2023	STATE OF ODISHA ANAM CHARAN GHADAI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0027919/2023	STATE OF ODISHA SANJUKTA BARIHA VS	JAYANTA KUMAR KHANDAYATRAY VS	// // ()
313	WP(C)/0027920/2023	STATE OF ODISHA HEMANTA NAIK VS	PABITRA KUMAR NAYAK VS	// // ()
314	WP(C)/0027921/2023	STATE OF ODISHA PREMANANDA SAHOO VS	BHAGABAN BEHERA VS	// // ()
315	WP(C)/0027922/2023	STATE OF ODISHA SOMRA MINZ VS	PABITRA KUMAR NAYAK VS	// // ()
316	WP(C)/0027923/2023	STATE OF ODISHA RASANANDA KATUAL VS	PABITRA KUMAR NAYAK VS	// // ()
317	WP(C)/0027924/2023	STATE OF ODISHA ASAU KERKETTA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0027925/2023	GAYATRI WOMEN SELF HELP, KORAPUT VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
319	WP(C)/0027926/2023	HEMANTA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
320	WP(C)/0027927/2023	SOMRA MINZ VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
321	WP(C)/0027928/2023	BASANTI PUHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
322	WP(C)/0027929/2023	SANJAY KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	// 0 //
323	WP(C)/0027930/2023	KALI PRASAD NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	WP(C)/0027931/2023	M/S HOTEL SILVER MOON, SAMBALPUR VS MAHANADI COAL FIELDS, SAMBALPUR	SAURAV TIBREWAL VS	// 0 //
325	WP(C)/0027932/2023	M/S DHARAMPAL PREMCHAND LTD., CUTTACK VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
326	WP(C)/0027933/2023	HARIHARA DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
327	WP(C)/0027934/2023	BABULAL AGRAWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
328	WP(C)/0027935/2023	RABINDRA MOHAPATRA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
329	WP(C)/0027936/2023	DURGA PRASAD BHOI	SAROJ KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :25/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027937/2023	KAMAL LOCHAN CHOUDHURY	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0027938/2023	LAMBODHARA PANDA @ LAMBODAR PANDA	RADHIKA HANS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027939/2023	RAMANIKANTA MANDAL	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027940/2023	NARAYAN JENA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0027941/2023	MANMATH DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027942/2023	AJAY KUMAR MAJHI	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0027943/2023	GOPAL CHANDRA MANDAL	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027944/2023	NARENDRA KUMAR RAY	PRABHAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0027945/2023	DILIP KUMAR DAS	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027946/2023	KHANI KHYATIGRASTA GRAMYA COMMITTEE, KEONJHAR	MOHAN PATTANAIAK	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, CUTTACK		//
340	WP(C)/0027947/2023	SUMANTA KAR	KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0027948/2023	STATE OF ODISHA PUSPANJALI SARANGI VS	SANTOSH KUMAR NANDA VS	// // ()
342	WP(C)/0027949/2023	STATE OF ODISHA KHIROD KUMAR TANDIA VS	KAUSHIK SWAIN VS	// // ()
343	WP(C)/0027950/2023	STATE OF ODISHA BASUDEV MALLIK VS	SUBAS CHANDRA DAS VS	// // ()
344	WP(C)/0027951/2023	STATE OF ODISHA MINAKHI DASH VS	AUROVINDA MOHANTY VS	// // ()
345	WP(C)/0027952/2023	THE CHIEF GENERAL MANAGER, TPCODL, BBSR BASANTA MANDAL VS	SUBAS CHANDRA DAS VS	// // ()
346	WP(C)/0027953/2023	STATE OF ODISHA CHITTARANJAN SAHU VS	SABYASACHI PANDA VS	// // ()
347	WP(C)/0027954/2023	STATE OF ODISHA AMRITA HIRWANI VS	SUDEEP KUMAR SARANGI VS	// // ()
348	WP(C)/0027955/2023	STATE OF ODISHA KISHORE CHANDRA DASH VS	GOPAL KRISHNA NANDA VS	// // ()
349	WP(C)/0027956/2023	STATE OF ODISHA AMULYA KUMAR MOHANTY VS	GOPAL KRISHNA NANDA VS	// // ()
350	WP(C)/0027957/2023	STATE OF ODISHA NAYANA DAS MOHAPATRA VS	SANJIB KUMAR RATH VS	// // ()
351	WP(C)/0027958/2023	STATE OF ODISHA SUSANTA KUMAR BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0027959/2023	MOHAN CHARAN PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
353	WP(C)/0027960/2023	TRILOCHAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
354	WP(C)/0027961/2023	NALINI KUMARI NANDA VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
355	WP(C)/0027962/2023	PITAMBAR MOHANTY VS BOARD OF SECONDARY EDUCATION, ODISHA	SAMEER KUMAR DAS VS	// 0 //
356	WP(C)/0027963/2023	SURENDRA PRASAD BEHERA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
357	WP(C)/0027964/2023	BASANTA KUMAR DASH VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
358	WP(C)/0027965/2023	BIJAYA KUMAR JENA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
359	WP(C)/0027966/2023	BIJAYA KUMAR JENA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
360	WP(C)/0027967/2023	RANJITA MOHANTY VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
361	WP(C)/0027968/2023	DIPTIRANJAN MOHAPATRA VS GOVT. OF ODISHA	DR. BESURA DAS VS	// 0 //
362	WP(C)/0027969/2023	JIBAN JYOTI JENA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
363	WP(C)/0027970/2023	BIJAYA KUMAR SAHOO	GOPAL KRISHNA NANDA	//

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FILING REPORT AS ON :25/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0027971/2023	RAJ KISHORE PARIDA	GOPAL KRISHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0027972/2023	MANOJ KUMAR AGRAWAL	GAYATRI PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0027973/2023	PRABHAT KUMAR MISHRA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0027974/2023	KULAMANI BALIARSINGH	GOPAL KRISHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0027975/2023	BHASKAR CHANDRA MAHARATHA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0027976/2023	SUDHAKARA MOHARANA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0027977/2023	KRUSHNA CHANDRA PARIDA	GOPAL KRISHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0027978/2023	SABITRI KUMARI DAS	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0027979/2023	NIRANJAN SAHU	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0027980/2023	MANJULATA DEVI	GOPAL KRISHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0027981/2023	DURYODAN PANI	ASISH KUMAR RAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0027982/2023	STATE OF ODISHA BENUDHAR MOHANTY VS	GOPAL KRISHNA NANDA VS	// // ()
376	WP(C)/0027983/2023	STATE OF ODISHA PRATIMA SARANGI VS	GOPAL KRISHNA NANDA VS	// // ()
377	WP(C)/0027984/2023	STATE OF ODISHA DR. SOUMYA BHARATI ROUT @ SOUMYA ROUT VS	AVIJIT MISHRA VS	// // ()
378	WP(C)/0027985/2023	STATE OF ODISHA TRINATH PRADHAN VS	GOPAL KRISHNA NANDA VS	// // ()
379	WP(C)/0027986/2023	STATE OF ODISHA ZABAR KHAN VS	GOPAL KRISHNA NANDA VS	// // ()
380	WP(C)/0027987/2023	STATE OF ODISHA KALI CHARAN RATH VS	GOPAL PRASAD JENA VS	// // ()
381	WP(C)/0027988/2023	THE PRINCIPAL SECY. TO GOVT., H AND UD DEPT., BBSR PRABHA SINGH VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
382	WP(C)/0027989/2023	STATE OF ODISHA RABINDRA KUMAR PATRA VS	GOPAL KRISHNA NANDA VS	// // ()
383	WP(C)/0027990/2023	STATE OF ODISHA SUNITA SUBUDHI VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
384	WP(C)/0027991/2023	STATE OF ODISHA SASHIREKHA PRADHAN VS	GOPAL KRISHNA NANDA VS	// // ()
385	WP(C)/0027992/2023	STATE OF ODISHA BRAJABANDHU BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0027993/2023	NARI MALLIK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
387	WP(C)/0027994/2023	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
388	WP(C)/0027995/2023	BIRENDRA KUMAR SAHU VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0027996/2023	BANK OF MAHARASHTRA, BBSR VS M/S RADHAKRISHNA, CUTTACK	RAMESH CHANDRA OJHA VS	// 0 //
390	WP(C)/0027997/2023	PRADEEP KUMAR PADHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0027998/2023	SANJEEV GANGADEV VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
392	WP(C)/0027999/2023	NAMITA PRADHAN VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
393	WP(C)/0028000/2023	ANJAN JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
394	WP(C)/0028001/2023	HEMANTA MANDAL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
395	WP(C)/0028002/2023	NABIN KANHAR VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
396	WP(C)/0028003/2023	JAGANNATH BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
397	WP(C)/0028004/2023	BULU KUMAR NAYAK	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
398	WP(C)/0028005/2023	RAJKISHORE PARIDA	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0028006/2023	RAHELI NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0028007/2023	JAGANNATH BEHERA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0028008/2023	KISHOR CHANDRA SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
402	WP(C)/0028009/2023	BISHNU CHARAN DAS	RASHMIKANTA MAHALIK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0028010/2023	BHIMASEN PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
404	WP(C)/0028011/2023	SAKUNTALA MOHANTY	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0028012/2023	JAMINIKANTA PADRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
406	WP(C)/0028013/2023	PATIBISI DIGAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0028014/2023	DEBENDRA CHANDRA DAS	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0028015/2023	UTTAM BISI	RABINDRA NATH PRUSTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0028016/2023	STATE OF ODISHA PRAFULLA KUMAR BARAL VS	SUBHENDU KUMAR NAYAK VS	// // 0
410	WP(C)/0028017/2023	STATE OF ODISHA ALLADINI ROUT VS	SUKANTA KUMAR NAYAK VS	// // 0
411	WP(C)/0028018/2023	STATE OF ODISHA DEEPTIREKHA SWAIN VS	SOUMYA MISHRA VS	// // 0
412	WP(C)/0028019/2023	STATE OF ODISHA GANESH SWAIN VS	AKSHAYA KUMAR PANDEY VS	// // 0
413	WP(C)/0028020/2023	STATE OF ODISHA PRANGYA PARAMITA DAS VS	SUBHENDU KUMAR NAYAK VS	// // 0
414	WP(C)/0028021/2023	STATE OF ODISHA SUSAMA PRADHAN VS	BIJAYA KUMAR RAGADA VS	// // 0
415	WP(C)/0028022/2023	STATE OF ODISHA REKHA SINGHAL VS	SASWAT KUMAR ACHARYA VS	// // 0
416	WP(C)/0028023/2023	STATE OF ODISHA MURCHHANA BISWAL VS	AKSHAYA KUMAR PANDEY VS	// // 0
417	WP(C)/0028024/2023	STATE OF ODISHA LAMBODAR PANIGRAHI VS	JAJATI KESHARI KHUNTIA VS	// // 0
418	WP(C)/0028025/2023	STATE OF ODISHA REKHA SINGHAL VS	SASWAT KUMAR ACHARYA VS	// // 0
419	WP(C)/0028026/2023	STATE OF ODISHA RASMIRANI DORA VS ADDL. DIST. MAGISTRATE, NAYAGARH	LAXMIKANTA MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0028027/2023	NAGENDRA KUMAR SINGHA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
421	WP(C)/0028028/2023	AMARENDRA SABAT VS RANJITA SABAT	DIBYA JYOTI SAHOO VS	// 0 //
422	WP(C)/0028029/2023	BIRENDRA KISHORE BEHERA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
423	WP(C)/0028030/2023	PUSPITA DORA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
424	WP(C)/0028031/2023	M/S D.R.PATNAIK, KEONJHAR VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
425	WP(C)/0028032/2023	MOTILAL BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
426	WP(C)/0028033/2023	JOGESWAR NAG VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
427	WP(C)/0028034/2023	PRASANT KUMAR DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
428	WP(C)/0028035/2023	MINATI DAS VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
429	WP(C)/0028036/2023	SEBATI MAHAR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
430	WP(C)/0028037/2023	AMBIKA MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
431	WP(C)/0028038/2023	NITYANANDA BEHERA	AJAYA KUMAR PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0028039/2023	SUPDT. OF POLICE, BALANGIR KHIRESWAR MEHER	RANJIT SAMAL	//
		VS	VS	0
433	WP(C)/0028040/2023	STATE OF ODISHA KRISHNA PADHAN	SOUMYA MISHRA	//
		VS	VS	0
434	WP(C)/0028041/2023	STATE OF ODISHA AHALYA CONSTRUCTIONS PVT. LTD., BBSR	SUBHANKAR DAS	//
		VS	VS	0
435	WP(C)/0028042/2023	STATE OF ODISHA BIJAYA MAGRI	RANJIT SAMAL	//
		VS	VS	0
436	WP(C)/0028043/2023	STATE OF ODISHA KSHIRA SINDHU BARIHA	RANJIT SAMAL	//
		VS	VS	0
437	WP(C)/0028044/2023	STATE OF ODISHA TOBHA NAYAK	TUKUNA KUMAR MISHRA	//
		VS	VS	0
438	WP(C)/0028045/2023	COLLECTOR, NABRANGPUR NALINI PRAVA BIRAT	SURYAKANTA DASH	//
		VS	VS	0
439	WP(C)/0028046/2023	THE COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK BABAJI PARIDA	ANJAN PATNAIK	//
		VS	VS	0
440	WP(C)/0028047/2023	STATE OF ODISHA PRADIPTA KUMAR CHHOTRAY	AJAYA KUMAR MOHARANA	//
		VS	VS	0
441	WP(C)/0028048/2023	STATE OF ODISHA VISHNU CHARAN NAIK	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
442	WP(C)/0028049/2023	STATE OF ODISHA M/S. ALEKH CONSTRUCTION, KEONJHAR	NIKUNJA KUMAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :25/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0028050/2023	STATE OF ODISHA SWADHIN KUMAR BEHERA VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
444	WP(C)/0028051/2023	STATE OF ODISHA NALINI PRAVA BIRAT VS	SURYAKANTA DASH VS	// // ()
445	WP(C)/0028052/2023	THE COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK BHAGABAN MOHAPATRA CONSTRUCTIONS AND ENGINEERING WORKS VS	BIRMEKHINARAYAN MONDAL VS	// // ()
446	WP(C)/0028053/2023	IOCL, PARADIP, JAGATSINGHPUR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS VS	// // ()
447	ABLAPL/0009202/2023	CHIEF SECRETARY, GOVT OF ORISSA, BBSR BABUA @ JOGENDRA VS	PRIYA RANJAN SINGH VS	// KANTABANIA PS /106 /2023 ()
448	ABLAPL/0009203/2023	STATE OF ODISHA HIRANYA NAIK @ GORIA NAIK VS	DEBARAJ MOHANTY VS	// KASHIPUR /73 /2023 ()
449	ABLAPL/0009204/2023	STATE OF ODISHA MANAS KUMAR JENA VS	KSHIROD KUMAR PAHIL VS	// DASARATHPUR /134 /2023 ()
450	ABLAPL/0009205/2023	STATE OF ODISHA BIJAY SAHOO @ BIJAYA KUMAR SAHU VS	GYANENDRA KUMAR TRIPATHY VS	// NIRAKARPUR /137 /2023 ()
451	ABLAPL/0009206/2023	STATE OF ODISHA BALARAM NAYAK VS	SATYANARAYAN MISHRA VS	// DHUSURI /292 /2023 ()
452	ABLAPL/0009207/2023	STATE OF ODISHA FAIJAN RAZA VS	SHAIK ABDUL NAYEEM VS	// TAISARA /133 /2023 ()
453	ABLAPL/0009208/2023	STATE OF ODISHA CHANDI DAS @ RAJ VS	ADITI HOTA VS	// KHURDA MODEL /46 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :25/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0009209/2023	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	MARKAT NAGAR /79 /2023 () //
455	ABLAPL/0009210/2023	SUBHASHREE BHUYAN VS STATE OF ODISHA	GOREKHANATH DAS VS	KENDRAPARA /205 /2023 () //
456	ABLAPL/0009211/2023	ASHISH NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TUMUSINGA /70 /2023 () //
457	ABLAPL/0009212/2023	SUKANTA MARTHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /233 /2023 () //
458	ABLAPL/0009213/2023	BIRABARA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
459	ABLAPL/0009214/2023	MALAYA KANHAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 () //
460	ABLAPL/0009215/2023	SUBASH BARIHA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /171 /2023 () //
461	ABLAPL/0009216/2023	JAYPRAKASH PANDEY VS STATE OF ODISHA	RITESH KUMAR PARICHHA VS	BURLA /371 /2023 () //
462	ABLAPL/0009217/2023	HARIHARA SIAL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SIMULIA /234 /2023 () //
463	ABLAPL/0009218/2023	MANORAMA SIAL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SIMULIA /234 /2023 () //
464	ABLAPL/0009219/2023	SANKARSAN MOHANTY VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	SUKINDA /28 /2023 () //
465	ABLAPL/0009220/2023	GOLEKHA CHANDRA SAHOO	BIJAYA KUMAR RAGADA	PATTAMUNDAI /444 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :25/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0009221/2023	STATE OF ODISHA SURENDRA SETHI	ASUTOSH TRIPATHY	// ANGUL SADAR PS /336 /2023
		VS	VS	()
467	ABLAPL/0009222/2023	STATE OF ODISHA REBATI JENA	BISWORANJAN SWAIN	// NAIKANI-DIHI /184 /2023
		VS	VS	()
468	ABLAPL/0009223/2023	STATE OF ODISHA PITAR MAJHI	RABINDRA NATH PANDA	// ADVA /4 /2023
		VS	VS	()
469	ABLAPL/0009224/2023	STATE OF ODISHA MD. IRFAN HUSSAIN	DHIRENDRA KUMAR MOHAPATRA	// SUNDARGARH TOWN /187 /2023
		VS	VS	()
470	ABLAPL/0009225/2023	STATE OF ODISHA DUSMANTA MOHAKUD	RASHMIKANTA MAHALIK	// BAISINGA /250 /2019
		VS	VS	()
471	ABLAPL/0009226/2023	STATE OF ODISHA SAROJ KUMAR NAYAK	DURGA PRASAD PATNAIK	// DEOGAON /98 /2023
		VS	VS	()
472	ABLAPL/0009227/2023	STATE OF ODISHA SOUMYA RANJAN PUROHIT	DURGA PRASAD PATNAIK	// DEOGAON /98 /2023
		VS	VS	()
473	ABLAPL/0009228/2023	STATE OF ODISHA LITU BEHERA @ UPENDRA BEHERA	BHARAT BHUSAN ROURTRAY	// CHHENDIPADA /272 /2023
		VS	VS	()
474	ABLAPL/0009229/2023	STATE OF ODISHA BIKU @ SAROJA KABI	CHIRANJIB ROUT	// SAMAL /222 /2023
		VS	VS	()
475	ABLAPL/0009230/2023	STATE OF ODISHA VADTHYAVATH JAYENDER	BHARAT JALLI	// JANKIA P.S. /274 /2023
		VS	VS	()
476	ABLAPL/0009231/2023	STATE OF ODISHA RASHMI RANJAN PANDA	MADAN MOHAN DAS	// SORO /433 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0009232/2023	STATE OF ODISHA S.K SAFIN @ SHAIK SAFIN AHMAD VS	ASIT KUMAR JENA VS	// BRAMHA BARADA /3 /2023 ()
478	ABLAPL/0009233/2023	STATE OF ODISHA RABINDRANATH MISHRA VS	DEBENDRA KUMAR DHAR VS	// ANGUL TOWN /369 /2023 ()
479	ABLAPL/0009234/2023	STATE OF ODISHA ARIF SAHA @ JULU VS	SATYA NARAYAN MISHRA (4) VS	// SORO /493 /2023 ()
480	ABLAPL/0009235/2023	STATE OF ODISHA PANCHU BISHOI VS	JYOTIRMAYA SAHOO VS	// LAXMISAGAR P.S. /319 /2023 ()
481	ABLAPL/0009236/2023	STATE OF ODISHA GOBINDA DHAL @ KASINATH DALEI VS	SUSANTA KUMAR BARAL VS	// ATHGARH /139 /2023 ()
482	ABLAPL/0009237/2023	STATE OF ODISHA KABI @ KABIRAJ RANA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /752 /2023 ()
483	ABLAPL/0009238/2023	STATE OF ODISHA BISWARANJAN DASH @ PITUA VS	BIJAY JENA VS	// KISSANNAGAR PS /178 /2023 ()
484	ABLAPL/0009239/2023	STATE OF ODISHA KALU VS	BIJAY JENA VS	// RENGALI (SAMBALPUR) /133 /2023 ()
485	ABLAPL/0009240/2023	STATE OF ODISHA MD. RUKSAR VS	SIDHARTHA MISHRA VS	// KUTRA /50 /2023 ()
486	ABLAPL/0009241/2023	STATE OF ODISHA MD. HABIBULLA VS	SIDHARTHA MISHRA VS	// KUTRA /50 /2023 ()
487	ABLAPL/0009242/2023	STATE OF ODISHA MD. BELAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// KUTRA /50 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :25/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0009243/2023	SK. SHOAIB VS STATE OF ODISHA	MD. GOLAM MADANI VS	GHATAGAON /121 /2023 () //
489	ABLAPL/0009244/2023	RAJAT JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	TIHIDI /248 /2023 () //
490	ABLAPL/0009245/2023	TARUNAKANTA MISHRA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /256 /2023 () //
491	ABLAPL/0009246/2023	MINA KUMARI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /285 /2023 () //
492	ABLAPL/0009247/2023	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	ABIT SAHU VS	JENAPUR /212 /2023 () //
493	ABLAPL/0009248/2023	BASUDEV SAHOO VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	GOP /182 /2023 () //
494	ABLAPL/0009249/2023	TIKINA DASH VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /503 /2023 () //
495	ABLAPL/0009250/2023	MD. TIBIRA @ RAKIB VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /119 /2022 () //
496	ABLAPL/0009251/2023	MD.TIBIRA@RAKIB VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /120 /2022 () //
497	ABLAPL/0009252/2023	MD.TIBIRA@RAKIB VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /121 /2022 () //
498	ABLAPL/0009253/2023	MD. TIBIRA @ RAKIB VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /122 /2022 () //
499	ABLAPL/0009254/2023	MD.TIBIRA @RAKIB	DHIRENDRA KUMAR MOHAPATRA	KUTRA /126 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :25/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
500	ABLAPL/0009255/2023	VS STATE OF ODISHA BIBHUTI BHUSAN KAR VS STATE OF ODISHA	VS GOPAL CHARAN MOHANTY VS	() // KHURDA P.S. /377 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :25/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2023 COPET/32/2003	ORISSA DRUGS and CHEM.-MP	M/S.S.P.SARANGI M/S SAROJ KU JEE
2	8/2023 ARBP/16/2023	M/S. BISESWAR CONSTRUCTION-MP	KSHIROD KUMAR ROUT
3	9/2023 ARBP/57/2022	BAGADIYA BROTHERS PRIVATE LIMITED-MP	
4	25/2023 RFA/128/2010	GINIBAI SAHU-MP	M/S.DILIP KU.MOHAPATRA,.
5	26/2023 RFA/128/2010	GINIBAI SAHU-MP	M/S.DILIP KU.MOHAPATRA,.
6	27/2023 RFA/128/2010	GINIBAI SAHU-MP	M/S.DILIP KU.MOHAPATRA,.
7	62/2023 TRPCRL/76/2023	SUDHIR CHANDRA PATTNAIK-MP	BIJAYA KUMAR RAGADA
8	69/2023 WPC(OA)/2996/2018	DHANESWAR MALLIK-MP	
9	176/2023 WPC(OAC)/2412/2018	JYOTIRANJAN PRADHAN-MP	M/SBIJAY KUMAR DASH, S.R.DASH, R.B.DASH, R.K.NA
10	196/2023 SA/254/1986	JAMUNA-MP	M/S.S.K.PADHI
11	197/2023 SA/254/1986	JAMUNA-MP	M/S.S.K.PADHI
12	198/2023 SA/254/1986	JAMUNA-MP	M/S.S.K.PADHI
13	199/2023 SA/254/1986	JAMUNA-MP	M/S.S.K.PADHI
14	257/2023 CMAPL/628/2023	RASHMITA CHOUDHURY-MP	ADV
15	258/2023 CMAPL/367/2023	GOPINATH NAYAK-MP	M/S.SUKANTA KUMAR NAYAK 2, KINTARA,S.S.K.NA
16	259/2023 CMAPL/629/2023	PARAMESWAR CHHURA-MP	ADV
17	280/2023 CRLMP/1529/2023	DIVYA MOHAN BEERO @ DIBYA MOHAN BIRA-MP	DR.BINODA KUMAR MISHRA
18	303/2023 MATA/145/2016	NILAMANI JENA-MP	
19	304/2023 MATA/288/2023	DEBENDRA MOHANTY-MP	PANCHANAN SAHOO
20	329/2023 RPFAM/12/2023	SILADITYA KANUNGO-MP	NIRANJAN LENKA
21	330/2023 RPFAM/273/2023	RASHMI RANJAN PRAHARAJ-MP	GOURI KUMAR RATH
22	331/2023 RPFAM/273/2023	RASHMI RANJAN PRAHARAJ-MP	GOURI KUMAR RATH
23	355/2023 CONTC/3388/2022	RAGHAB PRASAD PATJOSHI-MP	M/S. SATYABRATA RATH
24	356/2023 CONTC/2317/2022	RAJLAXMI DAS MOHAPATRA-MP	ADV
25	620/2023 CRLREV/446/2023	BIREN JHANKAR-MP	DIBYAJYOTI SAHOO
26	621/2023	SWARNARAJA DEEP-MP	MAHES DAS

27	CRLREV/447/2023 622/2023	RAJIBA KUMAR BALABANTARAY-MP	
28	CRLREV/178/2023 623/2023	AKHAYA KUMAR NAYAK-MP	MANAS KUMAR CHAND
29	CRLREV/448/2023 711/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
30	FAO/361/2023 712/2023	LEGAL MANAGER, M/S. CHOLA MS G.I.CO. LTD.-MP	
31	FAO/299/2023 713/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
32	FAO/354/2023 714/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
33	FAO/355/2023 715/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
34	FAO/354/2023 716/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
35	FAO/355/2023 717/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
36	FAO/355/2023 718/2023	MANAGER (T.P.HUB) M/S.ORIENTAL INSURANCE CO. LTD.-MP	TRIBHUSAR PATI
37	FAO/359/2023 719/2023	PRINCIPAL CUM SECY.,ODKHANDA MAHAVIDYALAYA-MP	
38	FAO/441/2019 720/2023	MANAGER (T.P.HUB) M/S.ORIENTAL INSURANCE CO. LTD.-MP	TRIBHUSAR PATI
39	FAO/359/2023 721/2023	SMITANJALI SWAIN-MP	SAGARIKA SAHOO
40	FAO/395/2023 722/2023	P.V. SATYA-MP	SURAJ MOHANTY
41	FAO/396/2023 936/2023	PADAN GADANAYAK-MP	
42	RSA/43/2017 937/2023	CH.GOPI RAO-MP	M/S.R.C.RATH
43	RSA/84/2015 938/2023	BASUDEV DEHURI-MP	PRADEEP KUMAR SAHOO
44	RSA/373/2023 950/2023	PATITAPABAN JENA-MP	AJODHYA RANJAN DASH
45	CMP/977/2023 951/2023	PITAMBAR SAHU-MP	TUSAR KUMAR MISHRA
46	CMP/979/2023 952/2023	PITAMBAR SAHU-MP	TUSAR KUMAR MISHRA
47	CMP/979/2023 953/2023	JAYANTI SA-MP	BISWAJIT NAYAK
48	CMP/980/2023 954/2023	SNEHALATA ROUSTRAY-MP	SOURAV SUMAN BHUYAN
49	CMP/981/2023 955/2023	PURNA CHANDRA BARIK-MP	HRUDANANDA MOHAPATRA
50	CMP/983/2023 1134/2023	FIROZ KHAN-MP	ADITI HOTA
51	BLAPL/2568/2022 1464/2023	PRASANTA KUMAR BEHERA-MP	BIRANCHI NARAYAN RATH
52	MACA/823/2023 1465/2023	REBATIKANTA PRADHAN-MP	M/S.SAROJ KU.ACHARYA, S.P.MOHARANA
53	MACA/530/2018 1466/2023	REBATIKANTA PRADHAN-MP	M/S.SAROJ KU.ACHARYA, S.P.MOHARANA
54	MACA/530/2018 1467/2023	BIMALA SAHOO-MP	M/S.JITENDRA MOHANTY
55	MACA/938/2018 1468/2023	LAXMIDHAR PANI-MP	M/S.J.R.DASH
56	MACA/688/2013 1469/2023	PADMALAYA SAHU-MP	PABITRA KUMAR NAYAK
57	MACA/825/2023 1470/2023	PADMALAYA SAHU-MP	PABITRA KUMAR NAYAK
	MACA/825/2023		

58	1471/2023 MACA/825/2023	PADMALAYA SAHU-MP	PABITRA KUMAR NAYAK
59	1472/2023 MACA/1113/2018	SAMBHU PR.RATH-MP	AKSHYANGSHU SEKHAR NANDY
60	1578/2023 ABLAPL/17789/2016	AJAY SETHY-MP	
61	1579/2023 ABLAPL/6837/2023	SANJAY KUMAR PANDA @ SANJAY PANDA-MP	
62	1580/2023 ABLAPL/8474/2023	KSHETRA MOHAN PUROHIT-MP	HEMANT KUMAR MUND
63	1581/2023 ABLAPL/5379/2023	CHINMAYI @ CHINMAYEE MANJARI MOHAPATRA-MP	
64	1582/2023 ABLAPL/4378/2023	HARIBANDHU NAYAK-MP	
65	1583/2023 ABLAPL/4170/2023	PRAKASH PRADHAN @ PRAKASH KUMAR PRADHAN-MP	
66	1584/2023 ABLAPL/15362/2022	DR. RAJ KUMAR SANTUKA-MP	
67	1585/2023 ABLAPL/16070/2022	DANEI @ LAXMI KANTA BISWAL-MP	HRUDANANDA MOHAPATRA
68	2044/2023 CRLA/952/2023	KUNA BEHERA-MP	DURLLABHA RANJAN MISHRA
69	2045/2023 CRLA/952/2023	KUNA BEHERA-MP	DURLLABHA RANJAN MISHRA
70	2046/2023 CRLA/675/2023	NITYANANDA SAHOO-MP	PRASANTA KUMAR SAHOO
71	2047/2023 CRLA/676/2023	PRASANTA MANDAL-MP	PRASANTA KUMAR SAHOO
72	2048/2023 CRLA/678/2023	SIBA KAR-MP	PRASANTA KUMAR SAHOO
73	2049/2023 CRLA/953/2023	RABI @ RABINDRA MOHANTY-MP	JAYANTA KUMAR PADHI
74	2050/2023 CRLA/806/2023	GANIA@GANESWAR KHUNTIA-MP	DEVASHIS PANDA
75	2051/2023 CRLA/953/2023	RABI @ RABINDRA MOHANTY-MP	JAYANTA KUMAR PADHI
76	2052/2023 CRLA/136/2018	PRANABANDHU KANHAR@KONHAR-MP	M/S.PRAHALLAD SAHU
77	2053/2023 CRLA/838/2019	SUSHANTA KUMAR NAIK-MP	L.BHUYAN
78	2054/2023 CRLA/897/2022	PEEYUSH DHARI MOHANTY-MP	GOPAL KRISHNA MOHANTY
79	2055/2023 CRLA/589/2021	GOVINDA DAS-MP	BIJAYALAXMI TRIPATHY
80	2056/2023 CRLA/621/2018	NIRAKAR MALLIK-MP	SMRUTI RANJAN MOHAPATRA, (MR.GOURI KUMAR I
81	2057/2023 CRLA/954/2023	DHARMU MAJHI-MP	BHABANI SHANKAR DASPARIDA
82	2058/2023 CRLA/954/2023	DHARMU MAJHI-MP	BHABANI SHANKAR DASPARIDA
83	2059/2023 CRLA/954/2023	DHARMU MAJHI-MP	BHABANI SHANKAR DASPARIDA
84	2060/2023 CRLA/955/2023	BHIKHYAKARI MOHAPATRA-MP	SAMVIT MOHANTY
85	2061/2023 CRLA/955/2023	BHIKHYAKARI MOHAPATRA-MP	SAMVIT MOHANTY
86	2062/2023 CRLA/956/2023	ALOK KUMAR DASH-MP	ASHWINI KUMAR DAS
87	2063/2023 CRLA/957/2023	P.KAMA RAJU REDDY-MP	BHABANI DAS
88	2064/2023 CRLA/958/2023	BHAGABAN APAT-MP	SHAKTI PRASAD DAS
89	2065/2023	P.KAMA RAJU REDDY-MP	BHABANI DAS

90	CRLA/957/2023 2066/2023	BHAGABAN APAT-MP	SHAKTI PRASAD DAS
91	CRLA/958/2023 2693/2023	TINU@LAXMI NARAYAN JAIN-MP	NIRMAL CHANDRA MOHANTY
92	CRLMC/4251/2022 2694/2023	SK.SADAB KADIR-MP	DEVASHIS PANDA
93	CRLMC/2500/2023 2695/2023	SANTOSH KUMAR PANDA-MP	PRASANNA KUMAR SWAIN
94	CRLMC/3873/2023 2696/2023	MANASI JENA-MP	NIHAL RATH
95	CRLMC/1333/2023 2697/2023	NIRANJAN MOHANTY-MP	
96	CRLMC/3715/2022 2698/2023	DIBAKAR BARIK-MP	
97	CRLMC/3525/2023 2699/2023	TRINATH SAHU-MP	SANJAY KUMAR PRADHAN
98	CRLMC/3875/2023 2700/2023	SK. NIRZABULL @ LALBABU-MP	BIJAYA KUMAR RAGADA
99	CRLMC/3876/2023 2701/2023	BULU@ANIL SAHOO-MP	
100	CRLMC/3395/2023 2702/2023	ANUPAMA BISWAL-MP	DIPTI RANJAN MOHAPATRA
101	CRLMC/3881/2023 2703/2023	TINU@LAXMI NARAYAN JAIN-MP	NIRMAL CHANDRA MOHANTY
102	CRLMC/4251/2022 2704/2023	SK. TORAFF-MP	PRAVASH CHANDRA JENA
103	CRLMC/3884/2023 2705/2023	ANANTA KUMAR SATAPATHY-MP	KURESH PRASAD DASH
104	CRLMC/3886/2023 2706/2023	JAYAKRUSHNA SAMANTA-MP	JITENDRA KUMAR MISHRA (2)
105	CRLMC/3889/2023 2707/2023	JANAHABA @ RAJENDRA SETH-MP	BHOJARAJ SETH
106	CRLMC/3890/2023 5799/2023	IDBI BANK LTD.-MP	SWARUB RANJAN SINGH SAMANT
107	WA/2139/2023 5800/2023	STATE OF ODISHA-MP	RABI NAYAN MISHRA, A.G.A.
108	WA/2140/2023 5801/2023	STATE OF ODISHA-MP	RABI NAYAN MISHRA, A.G.A.
109	WA/2140/2023 5802/2023	STATE OF ODISHA-MP	RABI NAYAN MISHRA, A.G.A.
110	WA/2140/2023 5803/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
111	WA/2141/2023 5804/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
112	WA/2141/2023 5805/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
113	WA/2141/2023 5806/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
114	WA/2142/2023 5807/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
115	WA/2142/2023 5808/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
116	WA/2142/2023 5809/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
117	WA/2143/2023 5810/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
118	WA/2143/2023 5811/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
119	WA/2143/2023 5812/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
120	WA/2145/2023 5813/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
	WA/2145/2023		

121	5814/2023 WA/2144/2023	STATE OF ODISHA-MP	Karunakar Das
122	5815/2023 WA/2144/2023	STATE OF ODISHA-MP	Karunakar Das
123	5816/2023 WA/2145/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
124	5817/2023 WA/2144/2023	STATE OF ODISHA-MP	Karunakar Das
125	5818/2023 WA/2146/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
126	5819/2023 WA/2146/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
127	5820/2023 WA/2146/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
128	5821/2023 WA/2147/2023	SANJULATA GHADEI-MP	SUBRATA MISHRA
129	5822/2023 WA/69/2020	STATE OF ODISHA-MP	A.G.A.
130	5823/2023 WA/183/2017	CHIEF GENERAL MANAGER,STATE BANK OF INDIA-MP	M/S.P.V.BALAKRISHNA
131	5824/2023 WA/183/2017	CHIEF GENERAL MANAGER,STATE BANK OF INDIA-MP	M/S.P.V.BALAKRISHNA
132	5825/2023 WA/183/2017	CHIEF GENERAL MANAGER,STATE BANK OF INDIA-MP	M/S.P.V.BALAKRISHNA
133	5826/2023 WA/1481/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
134	5827/2023 WA/1565/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
135	5828/2023 WA/1492/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
136	5829/2023 WA/2149/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
137	5830/2023 WA/2149/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
138	5831/2023 WA/2149/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
139	5832/2023 WA/2150/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
140	5833/2023 WA/2150/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
141	5834/2023 WA/2151/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.G.A.
142	5835/2023 WA/2151/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.G.A.
143	5836/2023 WA/2152/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
144	5837/2023 WA/2152/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
145	5838/2023 WA/2152/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
146	5839/2023 WA/2153/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
147	5840/2023 WA/2153/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
148	5841/2023 WA/2153/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
149	5842/2023 WA/2154/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
150	5843/2023 WA/2154/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
151	5844/2023 WA/2154/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
152	5845/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C

153	WA/2155/2023 5846/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
154	WA/2155/2023 5847/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
155	WA/2155/2023 5848/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
156	WA/2157/2023 5849/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
157	WA/2157/2023 5850/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
158	WA/2156/2023 5851/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
159	WA/2156/2023 13320/2023	PRADYUMNA KUMAR PRADHAN-MP	
160	WP(C)/613/2023 13321/2023	KRUSHNA CHANDRA SINGH-MP	SURENDRA NATH PANDA
161	WP(C)/32360/2021 13322/2023	ASHOK KUMAR BEHERA-MP	SURENDRA NATH PANDA
162	WP(C)/32359/2021 13323/2023	SARAT KUMAR BEHERA-MP	SURENDRA NATH PANDA
163	WP(C)/32362/2021 13324/2023	BHAGABAN NAYAK-MP	SURENDRA NATH PANDA
164	WP(C)/32363/2021 13325/2023	PEETABAS BEHERA-MP	BIJAYA KUMAR NAYAK (3)
165	WP(C)/577/2023 13326/2023	JAGABANDHU NAIK-MP	SUJATA JENA
166	WP(C)/27817/2023 13327/2023	MANAS KUMAR MOHANTY-MP	SUJATA JENA
167	WP(C)/27818/2023 13328/2023	GOURI DIBYA @ DEVI PANDA-MP	SANJIB MOHANTY
168	WP(C)/22030/2022 13329/2023	M/S T.T.TOUR AND TRANSPORT, BBSR-MP	AVIJIT PAL
169	WP(C)/27214/2023 13330/2023	NARENDRA KUMAR SINGH-MP	ADHIRAJ MOHANTY
170	WP(C)/27823/2023 13331/2023	BANDITA SINGH-MP	BIBEKANANDA BHUYAN
171	WP(C)/27824/2023 13332/2023	SUMIT SAWADIA-MP	ALOK KUMAR PANDA
172	WP(C)/27825/2023 13333/2023	RAM NIWAS AGARWAL @ SAWADIA-MP	ALOK KUMAR PANDA
173	WP(C)/27826/2023 13334/2023	BIHARILAL AGRAWAL @ BIHARI AGRAWAL-MP	JAGABANDHU SAHU
174	WP(C)/27827/2023 13335/2023	SHIBA MALLIK-MP	PRAMOD KUMAR NAYAK
175	WP(C)/27832/2023 13336/2023	KUMUDA CHANDRA SETHI-MP	DILIP KUMAR SAHU
176	WP(C)/27833/2023 13337/2023	SUSHAMA PATRA-MP	SANJIB KUMAR BHANJADEO
177	WP(C)/27834/2023 13338/2023	SACHALA PANDA-MP	SANJIB KUMAR BHANJADEO
178	WP(C)/27836/2023 13339/2023	M/S. SKY AUTOMOBILES, CUTTACK-MP	SURYKANTA JENA
179	WP(C)/27838/2023 13340/2023	SK SAJID HOSSAIN-MP	ANUP NARAYAN MOHANTY
180	WP(C)/27839/2023 13341/2023	SATYABHAMA DEVI HIGHER SECONDARY SCHOOL , BBSR-MP	SURENDRA KUMAR MOHAPATRA
181	WP(C)/27841/2023 13342/2023	CALIBER MERCANTILE PVT. LTD.,MAHARASTRA-MP	SASWAT KUMAR ACHARYA
182	WP(C)/27844/2023 13343/2023	SEK ABADUL MAJID-MP	ANUP NARAYAN MOHANTY
183	WP(C)/27845/2023 13344/2023	DR. KSHIRABDHI TANAYA MUNDA-MP	SUSANTA KUMAR MISHRA
	WP(C)/24607/2023		

184	13345/2023 WP(C)/27847/2023	BALARAM NAYAKA @ NAYAK-MP	PRASANTA KUMAR TRIPATHY
185	13346/2023 WP(C)/27848/2023	M/S. ABS CONSTRUCTION, CUTTACK-MP	ANUP NARAYAN MOHANTY
186	13347/2023 WP(C)/27849/2023	SYAMALENDU NAYAK-MP	DEEPAK KUMAR SAHOO
187	13348/2023 WP(C)/27855/2023	R.A. SHIV KUMAR-MP	PRASANTA KUMAR TRIPATHY
188	13349/2023 WP(C)/27864/2023	ASHIS KUMAR SAMAL-MP	BIBHU PRASAD DAS
189	13350/2023 WP(C)/12528/2023	BIBHUTI BHUSAN BISHOI-MP	BAIDHAR SAHOO
190	13351/2023 WP(C)/27872/2023	BHARAT CHANDRA SAMAL-MP	SAIBRATA RATH
191	13352/2023 WP(C)/27873/2023	BULI PRADHAN-MP	MANOJ KUMAR MOHANTY
192	13353/2023 WP(C)/27873/2023	BULI PRADHAN-MP	MANOJ KUMAR MOHANTY
193	13354/2023 WP(C)/26013/2023	SUMATI JENA-MP	
194	13355/2023 WP(C)/12992/2023	LALATENDU MOHANTY-MP	SWAPNA KUMAR OJHA
195	13356/2023 WP(C)/27876/2023	TAPASWINI MOHANTY-MP	PRASANTA KUMAR DAS
196	13357/2023 WP(C)/12989/2023	ANSUMAN CHOUDHURY-MP	SWAPNA KUMAR OJHA
197	13358/2023 WP(C)/27881/2023	RAJENDRA BEHERA-MP	VIVEKANAND JENA
198	13359/2023 WP(C)/15163/2022	TURELU SHYAM SUNDAR-MP	
199	13360/2023 WP(C)/27885/2023	SUBHENDRA KUMAR SAHOO-MP	SASWATI MOHAPATRA
200	13361/2023 WP(C)/15973/2022	SUMAN KUMAR JENA-MP	ANUP KUMAR MOHAPATRA
201	13362/2023 WP(C)/26101/2023	SANTOSH KUMAR PUJARI-MP	HIMADRI KUMAR BISWAL
202	13363/2023 WP(C)/27887/2023	M/S SUNIL KUMAR AGARWAL, RAIGARH-MP	PRABODHA CHANDRA NAYAK
203	13364/2023 WP(C)/27889/2023	BISWAJIT BEHERA-MP	SANGRAMJEET SENAPATI
204	13365/2023 WP(C)/27890/2023	KAILASH BEHERA-MP	SUKANTA KUMAR DALAI
205	13366/2023 WP(C)/27893/2023	DEBA NIAL-MP	SUSHANTA KUMAR JOSHI
206	13367/2023 WP(C)/27437/2023	PRAVA RANJAN MISHRA-MP	SIDHARTH MISHRA
207	13368/2023 WP(C)/27896/2023	BIJAY KUMAR MALLICK-MP	SMITA RANJAN PATNAIK
208	13369/2023 WP(C)/27897/2023	SARADA BADHEI-MP	SAILABALA JENA
209	13370/2023 WP(C)/21540/2023	SUBHASHREE PATTANAIK-MP	SRIDHAR RATH
210	13371/2023 WP(C)/24114/2012	JOGESWAR NAIK-MP	M/S.B.SAHOO
211	13372/2023 WP(C)/23955/2023	BISWA RANJAN MOHANTY-MP	
212	13373/2023 WP(C)/4975/2018	SANGEETA MUNI-MP	PRAFULLA KUMAR RATH(SR ADV), PRAVU PITYART
213	13374/2023 WP(C)/27912/2023	BANALATA RAUL-MP	ANANTA NARAYAN PATTANAYAK
214	13375/2023 WP(C)/27921/2023	PREMANANDA SAHOO-MP	BHAGABAN BEHERA
215	13376/2023	SONALIKA MOHANTY-MP	GYANESWAR SATPATHY

216	WP(C)/2117/2023 13377/2023 WP(C)/27925/2023	GAYATRI WOMEN SELF HELP, KORAPUT-MP	MANOJ KUMAR PATI
217	13378/2023 WP(C)/30674/2021	NITYANANDA DASH-MP	MAHENDRA KUMAR SAHOO
218	13379/2023 WP(C)/27932/2023	M/S DHARAMPAL PREMCHAND LTD., CUTTACK-MP	BHABANI PRASAD MOHANTY
219	13380/2023 WP(C)/27934/2023	BABULAL AGRAWAL-MP	DIPTI RANJAN BHOKTA
220	13381/2023 WP(C)/27935/2023	RABINDRA MOHAPATRA-MP	MANMAYA KUMAR DASH
221	13382/2023 WP(C)/27938/2023	LAMBODHARA PANDA @ LAMBODAR PANDA-MP	RADHIKA HANS
222	13383/2023 WP(C)/23157/2023	SUBHADINI DAS @ SUBHADINI BEHERA-MP	
223	13384/2023 WP(C)/25410/2023	BHUMANI PUJARI-MP	
224	13385/2023 WP(C)/28314/2022	BIJAY KUMAR SARANGI-MP	BHABANI SANKAR TRIPATHY (1)
225	13386/2023 WP(C)/7682/2023	RANJITA ACHARYA-MP	
226	13387/2023 WP(C)/27929/2023	SANJAY KUMAR SAHOO-MP	ARUN KUMAR NAYAK
227	13388/2023 WP(C)/27946/2023	KHANI KHYATIGRASTA GRAMYA COMMITTEE, KEONJHAR-MP	ARUN KUMAR MOHAN PATTANAİK
228	13389/2023 WP(C)/27947/2023	SUMANTA KAR-MP	KAUSHIK SWAIN
229	13390/2023 WP(C)/27949/2023	KHIROD KUMAR TANDIA-MP	KAUSHIK SWAIN
230	13392/2023 WP(C)/26265/2023	HRUDANANDA MALL-MP	
231	13393/2023 WP(C)/5480/2009	JAMUNA DEI@OJHA-MP	M/S.SAURJYAKANTA PADHI
232	13394/2023 WP(C)/4854/2023	ABHIMANYU PAL-MP	AJIT KUMAR SAHOO
233	13395/2023 WP(C)/22717/2023	PRIYABRAT SATHUA-MP	LAXMIKANTA MOHANTY
234	13396/2023 WP(C)/27994/2023	AKSHAYA KUMAR SAHOO-MP	GOPAL KRISHNA NANDA
235	13397/2023 WP(C)/6633/2013	RITANJALI JENA-MP	
236	13398/2023 WP(C)/28015/2023	UTTAM BISI-MP	RABINDRA NATH PRUSTY
237	13399/2023 WP(C)/28021/2023	SUSAMA PRADHAN-MP	BIJAYA KUMAR RAGADA
238	13400/2023 WP(C)/28022/2023	REKHA SINGHAL-MP	SASWAT KUMAR ACHARYA
239	13401/2023 WP(C)/28025/2023	REKHA SINGHAL-MP	SASWAT KUMAR ACHARYA
240	13402/2023 WP(C)/28027/2023	NAGENDRA KUMAR SINGHA-MP	PITAMBAR ACHARYA
241	13403/2023 WP(C)/28030/2023	PUSPITA DORA-MP	RANJIT SAMAL
242	13404/2023 WP(C)/28029/2023	BIRENDRA KISHORE BEHERA-MP	BHAGABAN MOHANTY
243	13405/2023 WP(C)/28031/2023	M/S D.R.PATNAİK, KEONJHAR-MP	ASIT KUMAR DASH
244	13406/2023 WP(C)/28035/2023	MINATI DAS-MP	BHAGABAN MOHANTY
245	13407/2023 WP(C)/28032/2023	MOTILAL BEHERA-MP	RANJIT SAMAL
246	13408/2023 WP(C)/28036/2023	SEBATI MAHAR-MP	TUSAR KUMAR MISHRA

247	13409/2023 WP(C)/28039/2023	KHIRESWAR MEHER-MP	RANJIT SAMAL
248	13410/2023 WP(C)/28038/2023	NITYANANDA BEHERA-MP	AJAYA KUMAR PRADHAN
249	13411/2023 WP(C)/28041/2023	AHALYA CONSTRUCTIONS PVT. LTD., BBSR-MP	SUBHANKAR DAS
250	13412/2023 WP(C)/28042/2023	BIJAYA MAGRI-MP	RANJIT SAMAL
251	13413/2023 WP(C)/28043/2023	KSHIRA SINDHU BARIHA-MP	RANJIT SAMAL
252	13414/2023 WP(C)/28044/2023	TOBHA NAYAK-MP	TUKUNA KUMAR MISHRA
253	13415/2023 WP(C)/28045/2023	NALINI PRAVA BIRAT-MP	SURYAKANTA DASH
254	13416/2023 WP(C)/28046/2023	BABAJI PARIDA-MP	ANJAN PATNAIK
255	13417/2023 WP(C)/28047/2023	PRADIPTA KUMAR CHHOTRAY-MP	AJAYA KUMAR MOHARANA
256	13418/2023 WP(C)/28048/2023	VISHNU CHARAN NAIK-MP	MAHENDRA KUMAR SAHOO
257	13419/2023 WP(C)/28050/2023	SWADHIN KUMAR BEHERA-MP	BIBHUTI BHUSAN CHOUDHURY
258	13420/2023 WP(C)/28051/2023	NALINI PRAVA BIRAT-MP	SURYAKANTA DASH
259	13421/2023 WP(C)/28052/2023	BHAGABAN MOHAPATRA CONSTRUCTIONS AND ENGINEERING BRANCH, TARTI, AMALGOSINGHPUR-MP	BRANCH, TARTI, AMALGOSINGHPUR-MP